

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 168
TO BE ANSWERED ON 17.07.2017

Incentives for Girl Students

168. SHRI B. SENGUTTUVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has provided funds allocation to the National Scheme of Incentives to Girls for Secondary Education (NSIGSE) and if so, the details thereof including the aims and objectives;
- (b) the details of the sums to be deposited by States/UTs per child under the scheme and the other features of the operation of the scheme;
- (c) whether the States and the UTs have properly utilised the funds provided under NSIGSE to further the education of the target group and if so, the details thereof, State/UT-wise; and
- (d) the proactive steps taken/to be taken by the Government to ensure proper utilisation of the NSIGSE funds by the States and UTs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a) The Department of School Education and Literacy is administering a centrally sponsored scheme namely "National Scheme of Incentive to Girls for Secondary Education (NSIGSE)" to promote enrolment of girl students mainly belonging to SC/ST communities at secondary level and reduce the drop-out rate. Under the scheme, an incentive amount of Rs.3,000/- is deposited in the name of eligible unmarried girls, as fixed deposit in a bank on enrolment in class IX in a State Government, Government-aided and Local Body schools, who are entitled to withdraw it along with interest thereon on passing Class X and attaining 18 years of age. An amount of Rs. 320.00 crore has been allocated in BE 2017-18 for the scheme.

- (b) & (c) Under the scheme, funds are not released to the States/UTs. The funds are released to bank which keeps the incentive amount in fixed deposits and disburses to the eligible girls on passing X Class and attaining 18 years of age. The scheme is covered under the Direct Benefit Transfer (DBT) scheme of the Government of India. The incentive amount on maturity is transferred directly into the bank accounts of girl students through Public Financial Management System (PFMS) following DBT mode. Union Bank of India and Indian Bank are the implementing banks for the scheme and their areas of operations are divided State/UT-wise.
- (d) The scheme was evaluated by the National University of Educational Planning and Administration (NUEPA). The Department has taken steps in accordance with the recommendations contained in the evaluation study report submitted by NUEPA for making the implementation of the scheme more holistic and effective.
